

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 416

**Contempt Petition / 18/ND/2022, CA/34/ND/2020, CA/424/ND/2021,
CA/178/ND/2021, CA/303/ND/2022 CP/132/ND/2019**

IN THE MATTER OF:

Surinder Kumar Singal & Ors.	...	Applicant
V/s	.	
M/s Aar Kay Inframatrix Ltd. & Ors.	...	Respondent

Order under Section 241-242.

Order delivered on 02.12.2022

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Anil Kumar Aggarwal, Adv.
In CA/178/ND/2021- Subhash Saini, PCS for Applicant
For the Respondent : Mr. Nikhil Goyal, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
13.01.2023.



Vishal Rana
Court Officer
Court-IV